

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT – IV**

**Item No. 413  
IA/6001/ND/2023 IN IB/835/ND/2020**

**IN THE MATTER OF:**

Mr. Sanjeev Aggarwal & Ors ... Applicant  
Versus  
M/s Supertech Township Project Limited ... Respondent

**Under Section Rule 7 of (IBC).**

**Order delivered on 23.11.2023**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent : Mr. Lakshay Agarwal, Adv.

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **04.12.2023**.

**Sd/-  
COURT OFFICER**